

Name of the Corporate Debtor: Frost International Limited; Date of Commencement of CIRP: 09-02-2023; List of Creditors as on: 02-03-2023; Name of IP: Mr. Amit Chandrakant Shah; Process Number: 1; Last 5 digit of registration number: 11397

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	9	77439249072	9	41166928049	99.99	0	0	36272321024	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	11	671408935	0	0	0.00	0	0	671408935	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	10	3988496	10	3412518	0.01	0	7827	368151	Annexure 6
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	7177471	0	0	0.00	0	0	7177471	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		31	78121823974	19	41170340567	100.00	0	7827	36951275581	